

INSTITUTION, DISPOSAL & PENDENCY OF CASES IN THE FAMILY COURTS OF THE STATE (ORISSA)
BI-MONTHLY:- DECEMBER, 2017 & JANUARY, 2018

Sl. No.	Name of the Judgeship	Family Courts Exists or not	No. of Family Courts		Pendency Position in Family Courts			
			Sanctioned	Working	Opening Balance as on 01.12.2017	Institution during the months of December, 2017 & January, 2018	Disposal during the months of December, 2017 & January, 2018	Pendency as on 31.01.2018
1	Balasore	Exist	1	1	3058	206	61	3203
2	Bhadrak	Exist	1	1	2615	99	141	2573
3	Balangir	Exist	1	1	454	21	12	463
4	Cuttack	Exist	1	1	4296	160	345	4111
5	Kendrapara	Exist	1	1	2682	130	109	2703
6	Jajpur	Exist	1	1	1505	103	51	1557
7	Dhenkanal	Exist	1	1	502	65	90	477
8	Berhampur	Exist	1	1	1553	148	91	1610
9	Bhawanipatna	Exist	1	1	193	5	0	198
10	Keonjhar	Exist	1	1	581	55	25	611
11	Khurda	Exist	1	1	1449	132	96	1485
12	Bhubaneswar	Exist	1	1	4094	259	146	4207
13	Nabarangpur	Exist	1	1	141	26	16	151
14	Jeypore	Exist	1	1	278	34	8	304
15	Baripada	Exist	1	1	1122	86	38	1170
16	Phulbani	Exist	1	1	266	33	34	265
17	Puri	Exist	1	1	1952	94	42	2004
18	Nayagarh	Exist	1	1	1229	81	166	1144
19	Sambalpur	Exist	1	1	749	36	66	719
20	Bargarh	Exist	1	1	945	58	63	940
21	Rourkela	Exist	1	1	1448	61	0	1509
TOTAL					31112	1892	1600	31404

INSTITUTION, DISPOSAL & PENDENCY OF CASES IN THE FAMILY COURTS OF THE STATE (ORISSA)
BI-MONTHLY:- FEBRUARY & MARCH 2018

Sl. No.	Name of the Judgeship	Family Courts Exists or not	No. of Family Courts		Pendency Position in Family Courts			
			Sanctioned	Working	Opening Balance as on 01.02.2018	Institution during the months of February & March, 2018	Disposal during the months of February & March, 2018	Pendency as on 31.03.2018
1	Balasore	Exist	1	1	3203	224	110	3317
2	Bhadrak	Exist	1	1	2573	159	138	2594
3	Balangir	Exist	1	1	463	21	18	466
4	Cuttack	Exist	1	1	4111	142	0	4253
5	Kendrapara	Exist	1	1	2703	150	135	2718
6	Jajpur	Exist	1	1	1557	109	57	1609
7	Dhenkanal	Exist	1	1	477	63	60	480
8	Berhampur	Exist	1	1	1610	143	117	1636
9	Bhawanipatna	Exist	1	1	198	6	0	204
10	Keonjhar	Exist	1	1	611	61	34	638
11	Khurda	Exist	1	1	1485	134	85	1534
12	Bhubaneswar	Exist	1	1	4207	265	200	4272
13	Nabarangpur	Exist	1	1	151	14	31	134
14	Jeypore	Exist	1	1	304	37	15	326
15	Baripada	Exist	1	1	1170	47	15	1202
16	Phulbani	Exist	1	1	265	25	25	265
17	Puri	Exist	1	1	2004	81	46	2039
18	Nayagarh	Exist	1	1	1144	96	117	1123
19	Sambalpur	Exist	1	1	719	37	80	676
20	Bargarh	Exist	1	1	940	46	76	910
21	Rourkela	Exist	1	1	1509	38	7	1540
TOTAL					31404	1898	1366	31936

INSTITUTION, DISPOSAL & PENDENCY OF CASES IN THE FAMILY COURTS OF THE STATE (ORISSA)
BI-MONTHLY:- APRIL & MAY, 2018

Sl. No.	Name of the Judgeship	Family Courts Exist or not	No. of Family Courts		Pendency Position in Family Courts			
			Sanctioned	Working	Opening Balance as on 01.04.2018	Institution during the months of April & May, 2018	Disposal during the months of April & May, 2018	Pendency as on 31.05.2018
1	Balasore	Exist	1	1	3317	222	112	3427
2	Bhadrak	Exist	1	1	2594	132	95	2631
3	Balangir	Exist	1	1	466	17	13	470
4	Cuttack	Exist	1	1	4253	124	0	4377
5	Kendrapara	Exist	1	1	2718	153	93	2778
6	Jajpur	Exist	1	1	1609	127	84	1652
7	Dhenkanal	Exist	1	1	480	49	60	469
8	Berhampur	Exist	1	1	1636	131	136	1631
9	Bhawanipatna	Exist	1	1	204	12	0	216
10	Keonjhar	Exist	1	1	638	52	46	644
11	Khurda	Exist	1	1	1534	110	140	1504
12	Bhubaneswar	Exist	1	1	4272	335	177	4430
13	Nabarangpur	Exist	1	1	134	24	19	139
14	Jeypore	Exist	1	1	326	33	16	343
15	Baripada	Exist	1	1	1202	47	0	1249
16	Phulbani	Exist	1	1	265	20	30	255
17	Puri	Exist	1	1	2039	71	0	2110
18	Nayagarh	Exist	1	1	1123	83	163	1043
19	Sambalpur	Exist	1	1	676	42	51	667
20	Bargarh	Exist	1	1	910	24	79	855
21	Rourkela	Exist	1	1	1540	65	216	1389
TOTAL					31936	1873	1530	32279

INSTITUTION, DISPOSAL & PENDENCY OF CASES IN THE FAMILY COURTS OF THE STATE (ORISSA)
BI-MONTHLY:- JUNE & JULY, 2018

Sl. No.	Name of the Judgeship	Family Courts Exists or not	No. of Family Courts		Pendency Position in Family Courts			
			Sanctioned	Working	Opening Balance as on 01.06.2018	Institution during the months of June & July, 2018	Disposal during the months of June & July, 2018	Pendency as on 31.07.2018
1	Balasore	Exist	1	1	3427	209	34	3602
2	Bhadrak	Exist	1	1	2631	135	95	2671
3	Balangir	Exist	1	1	470	16	14	472
4	Cuttack	Exist	1	1	4377	144	6	4515
5	Kendrapara	Exist	1	1	2778	128	41	2865
6	Jajpur	Exist	1	1	1652	125	75	1702
7	Dhenkanal	Exist	1	1	469	72	46	495
8	Berhampur	Exist	1	1	1631	116	75	1672
9	Bhawanipatna	Exist	1	1	216	7	0	223
10	Keonjhar	Exist	1	1	644	57	33	668
11	Khurda	Exist	1	1	1504	129	74	1559
12	Bhubaneswar	Exist	1	1	4430	267	54	4643
13	Nabarangpur	Exist	1	1	139	8	23	124
14	Jeypore	Exist	1	1	343	28	26	345
15	Baripada	Exist	1	1	1249	54	0	1303
16	Phulbani	Exist	1	1	255	23	32	246
17	Puri	Exist	1	1	2110	49	0	2159
18	Nayagarh	Exist	1	1	1043	71	29	1085
19	Sambalpur	Exist	1	1	667	41	46	662
20	Bargarh	Exist	1	1	855	28	31	852
21	Rourkela	Exist	1	1	1389	100	308	1181
TOTAL					32279	1807	1042	33044

**INSTITUTION, DISPOSAL & PENDENCY OF CASES IN THE FAMILY COURTS OF THE STATE (ORISSA)
BI-MONTHLY:- AUGUST & SEPTEMBER, 2018**

Sl. No.	Name of the Judgeship	Family Courts Exists or not	No. of Family Courts		Pendency Position in Family Courts			
			Sanctioned	Working	Opening Balance as on 01.08.2018	Institution during the months of August & September, 2018	Disposal during the months of August & September, 2018	Pendency as on 30.09.2018
1	Balasore	Exist	1	1	3602	142	99	3645
2	Bhadrak	Exist	1	1	2671	92	92	2671
3	Balangir	Exist	1	1	472	19	14	477
4	Cuttack	Exist	1	1	4515	100	29	4586
5	Kendrapara	Exist	1	1	2865	101	57	2909
6	Jajpur	Exist	1	1	1702	92	200	1594
7	Dhenkanal	Exist	1	1	495	62	46	511
8	Berhampur	Exist	1	1	1672	170	89	1753
9	Bhawanipatna	Exist	1	1	223	23	14	232
10	Keonjhar	Exist	1	1	668	36	39	665
11	Khurda	Exist	1	1	1559	52	27	1584
12	Bhubaneswar	Exist	1	1	4325	308	97	4536
13	Nabarangpur	Exist	1	1	124	20	13	131
14	Jeypore	Exist	1	1	345	27	30	342
15	Baripada	Exist	1	1	1303	65	22	1346
16	Phulbani	Exist	1	1	246	34	32	248
17	Puri	Exist	1	1	2159	47	76	2130
18	Nayagarh	Exist	1	1	1085	59	70	1074
19	Sambalpur	Exist	1	1	662	29	53	638
20	Bargarh	Exist	1	1	852	41	65	828
21	Rourkela	Exist	1	1	1181	66	269	978
TOTAL					32726	1585	1433	32878

NB :- The change in opening balance for the month of August, 2018 is due to change in opening balance by the Judge Family Court, Bhubaneswar after physical verification of case records.

**INSTITUTION, DISPOSAL & PENDENCY OF CASES IN THE FAMILY COURTS OF THE STATE (ORISSA)
BI-MONTHLY:- OCTOBER & NOVEMBER, 2018**

Sl. No.	Name of the Judgeship	Family Courts Exists or not	No. of Family Courts		Pendency Position in Family Courts			
			Sanctioned	Working	Opening Balance as on 01.10.2018	Institution during the months of October & November, 2018	Disposal during the months of October & November, 2018	Pendency as on 30.11.2018
1	Balasore	Exist	1	1	3645	105	1	3749
2	Bhadrak	Exist	1	1	2671	68	47	2692
3	Balangir	Exist	1	1	477	7	0	484
4	Cuttack	Exist	1	1	4586	92	19	4659
5	Kendrapara	Exist	1	1	2909	98	10	2997
6	Jajpur	Exist	1	1	1594	74	23	1645
7	Dhenkanal	Exist	1	1	511	37	9	539
8	Berhampur	Exist	1	1	1753	111	62	1802
9	Bhawanipatna	Exist	1	1	232	21	8	245
10	Keonjhar	Exist	1	1	665	32	8	689
11	Khurda	Exist	1	1	1584	94	42	1636
12	Bhubaneswar	Exist	1	1	4536	230	52	4714
13	Nabarangpur	Exist	1	1	131	10	9	132
14	Jeypore	Exist	1	1	342	29	13	358
15	Baripada	Exist	1	1	1346	27	13	1360
16	Phulbani	Exist	1	1	248	15	19	244
17	Puri	Exist	1	1	2130	51	106	2075
18	Nayagarh	Exist	1	1	1074	81	45	1110
19	Sambalpur	Exist	1	1	638	0	0	638
20	Bargarh	Exist	1	1	828	19	3	844
21	Rourkela	Exist	1	1	978	84	16	1046
TOTAL			21	21	32878	1285	505	33658